


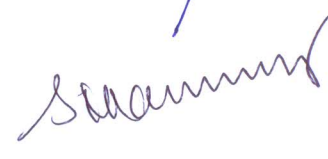
NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/44/2016  
NAME OF THE PETITIONER(S) : C. Ramachandran  
NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others  
UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	R. RAJESH	Counsel for Petitioners 1 to 9	
2.	S. Manjula Devi, Adv For KSR & Company Secretaries L.P. Coimbatore.	For petitioner	

**ORDER**

Ms S Manjula Devi, counsel for petitioner present. Shri R Rajesh, counsel for R1 to R9 present and prayed time for submitting arguments. Time extended at request. Put up on **20.03.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)